

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6511
ANSWERED ON:16.05.2012
DILUTION OF UGC POWER
Tandon Annu

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the University for Innovation Bill, 2010 dilutes the power of the University Grants Commission (UGC) in setting up new Universities;
- (b) if so, the details thereof;
- (c) whether the Bill allows Universities to appoint a foreigner as the Vice-Chancellor; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI E. AHAMED)

(a) & (b): No Sir. The University Grants Commission (UGC) does not have powers to establish new universities. Powers to create new universities lie with the Parliament or the State Legislatures.

(c) & (d): The Universities for Research and Innovation Bill provides that the Vice-Chancellor of every University for Research and Innovation should be an academician of international eminence and standing, chosen and appointed by the Board of Governors on the basis of recommendations of a search-cum-selection committee, constituted in such manner as may be specified by Statutes.